Information note to the Press (Press Release No. 59 /2012)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Website: www.trai.gov.in

Extension of last date to receive comments and counter comments on Consultation Paper No. 02/2012 "Review of Policy of Forbearance in

Telecom Tariffs" - regarding;

Telecom Regulatory Authority of India (TRAI) had invited comments of

stakeholder on Consultation Paper "Review of Policy of Forbearance in

Telecom Tariffs" on 6th February 2012. The last date for receiving written

comments from the stakeholders were fixed as 24th February 2012 and

counter comments by 2nd March 2012.

2. Keeping in view the request of the stakeholders for extension of time for

sending their comments, TRAI has decided to extend the last date for

submission of written comments by stakeholder as 10th March 2012 and

for counter comments as 17th March 2012. Stakeholders are requested to

submit their comments /counter comments before this date preferably in

electronic form to Shri Raj Pal, Advisor (Economic Regulation), Telecom

Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar

Lal Nehru Marg, New Delhi-110 002. (Tel No.011-23230752, Fax No.011-

23236650; Email: raj.pal@nic.in or eco@trai.gov.in.

Sd/-Rajeev Agrawal

Secretary, TRAI